

ANNEXURE 4

Name of the corporate debtor: Jas Infrastructure and Power LTD;														Date of commencement of liquidation: 17th July 2020;		List of stakeholders as on : 08.04.2023	
List of operational creditors (Employees)																	
Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim rejected	Remarks, if any				
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount of claim for the period of twelve months preceeding the liquidation commencement date	% share in total amount of claims admitted									
1	Not applicable	Ashish Gupta	Claim submitted in CIRP	10,46,599.00	10,46,599.00	F&F settlement	0	100	0	0	0	-	The claim submitted the claim in the CIR process. The claim was admitted by the RP. As per regulation 12(2)© the claim was included in the ongoing liquidation process.				
2	Not applicable	Anurag Mohaoatra	Claim submitted in CIRP	8,92,592.00	-	F&F settlement	0	0	0	0	0	8,92,592.00	The claim submitted the claim in the CIR process. The claim was not admitted by the RP due to inadequate documents				
3	Not applicable	Simanta Kumar Sahu	Claim submitted in CIRP	9,26,638.00	-	F&F settlement	0	0	0	0	0	9,26,638.00	The claim submitted the claim in the CIR process. The claim was not admitted by the RP due to inadequate documents				
4	Not applicable	Sourish Kumar Mishra	Claim submitted in CIRP	15,000.00	-	Salary & other Allowances	0	0	0	0	0	15,000.00	The claim submitted the claim in the CIR process. The claim was not admitted by the RP due to inadequate documents				
	-			28,80,829.00	10,46,599.00	-		100.00	-	-	-	18,34,230.00					